

GOVERNMENT OF INDIA  
MINISTRY OF PORTS, SHIPPING AND WATERWAYS  
LOK SABHA  
UNSTARRED QUESTION NO. 938  
ANSWERED ON 22/07/2022

**PROJECTS UNDER SAGARMALA PROGRAMME**

938. SHRI ADALA PRABHAKARA REDDY:  
SHRI MANOJ KOTAK:  
SHRI MAGUNTA SREENIVASULU REDDY:  
SHRI COSME FRANCISCO CAITANO SARDINHA:  
SHRI SRIDHAR KOTAGIRI:  
SHRIMATI RAKSHA NIKHIL KHADSE:  
SHRI MADDILA GURUMOORTHY:  
SHRIMATI VANGA GEETHA VISWANATH:  
SHRI P.V. MIDHUN REDDY:  
SHRI N. REDDEPPA:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

**पत्तन, पोत परिवहन और जलमार्ग मंत्री**

- (a) the present status of various ongoing projects under Sagarmala Programme, State/UT-wise, and project-wise including Andhra Pradesh;
- (b) the details of funds allocated and utilised along with the targeted time frame fixed by Government for completion of these projects under Sagarmala programme, State/UT-wise, project-wise;
- (c) whether the Government has any proposal to sanction new projects and promote industrial development under Sagarmala Programme across the country for development of coastal areas/region and if so, the details thereof, State/UT-wise including Maharashtra; and
- (d) the steps taken/being taken by the Government to ensure speedy and time bound implementation of the said projects?

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**ANSWER**

**MINISTER OF PORTS, SHIPPING AND WATERWAYS  
(SHRI SARBANANDA SONOWAL)**

(a) The details of on-going projects under Sagarmala Programme State/UT wise is annexed (Annexure-I).

(b) Under Sagarmala Scheme, Ministry has been allocated funds of Rs. 412.79 Cr at Budget Estimate 2022-23 Stage for projects aligned with the objectives of Sagarmala Programme at Major Ports and Coastal States/ UTs. The projects have been identified under Sagarmala Programme/National Perspective Plan for implementation during 2015-2035. Detailed list of projects State/UT-wise sanctioned for financial assistance under Sagarmala Programme is enclosed (Annexure- II).

(c) The Sagarmala programme is the flagship programme of the Ministry of Ports, Shipping and Waterways to promote port-led development in the country through harnessing India's 7,500 km long coastline, 14,500 km of potentially navigable waterways and strategic location on key international maritime trade routes. As a part of Sagarmala Programme, more than 800 projects at an estimated cost of around 5.5 lakh crore have been identified for implementation during 2015 to 2035. Further, under holistic development of coastal districts, a total of 567 projects with an estimated cost of around Rs. 58,000 cr have been identified.

(d) Ministry constituted Maritime States Development Council (MSDC) in the year 1997, an apex advisory body for the development of maritime sector and aims to ensure development of Major and Non-Major Ports, in consultation with State Governments, the future development of existing and new Minor Ports by the respective Maritime States either directly or through captive users and private participation. Till date, seventeen meetings of MSDC have been held. Further, Institutional framework for Sagarmala Project has been approved by the Cabinet. At the top of the framework, A National Sagarmala Apex Committee has been envisaged for overall policy guidance and high level coordination, and to review aspect of planning and implementation of the plan and projects. The committee has been empowered to provide policy direction, guidance for the initiative implantation and review the progress of implementation of maritime plan.

## Annexure-I

Name of the State/ UT	Port Modernization	Port Connectivity	Port-linked Industrialization	Coastal Shipping and IWT	Coastal Community Development	Total Cost of the projects (Rs. in Cr.)
	No of projects					
Andaman & Nicobar Islands	6			47	5	7619
Andhra Pradesh	30	48	10	14	11	116886
Assam		4		6		694
Bihar		1		1		13
Chhattisgarh		1				207
Daman & Diu	2					92
Goa	8	9	1	15	4	9387
Gujarat	36	16	2	14	7	56984
Jharkhand		1		2		448
Karnataka	18	13		17	6	15815
Kerala	15	18	2	16	10	14993
Lakshadweep				16	1	964
Maharashtra	30	24	2	60	14	105437
Odisha	16	26	2	4	5	54394
Puducherry	3			3	1	751
Rajasthan		1				102
Tamil Nadu	44	35	12	9	10	146502
Telangana		2				102
Uttar Pradesh		1		3		720
Uttarakhand		1				120
West Bengal	31	16	2	9	3	12883

Annexure-II

State	No of Projects	TPC (Rs. Cr)	Funds Sanctioned from Sagarmala (Rs. Cr)
Andaman & Nicobar Islands	8	214	214
Andhra Pradesh	13	1533	329
Daman & Diu	2	92	46
Goa	8	203	95
Gujarat	10	1535	831
Karnataka	15	967	338
Kerala	8	308	108
Maharashtra	48	2225	901
Odisha	5	318	138
Puducherry	2	51	51
Tamil Nadu	18	1145	451
West Bengal	8	486	151
<b>Total</b>	<b>145</b>	<b>9077</b>	<b>3653</b>

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